NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)/312(MB)2022

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: **You Seung Sang Sa India Construction Private Limited**
V/s
Hyosung India Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Varinder Chibbar appeared for the Operational Creditor. Adv. Shyam Kapadia a/w Ahsan Allana appeared for the Corporate Debtor. Heard the submissions of the parties and **reserved for Orders.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
10.04.2024
Sushil